

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

C.P.(CAA)/70(MB)2024 IN C.A.(CAA)/226(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **ALPHA COMMODITY PRIVATE**
LIMITED

Under Section 230-232 of the Companies Act, 2013

ORDER

1. Adv. Shruti Pednekar for the Applicant is present and Adv. Prachi Wazalwar for the Income Tax Department is also present.
2. Ld. Counsel appearing for the Income Tax Authority submits that he needs to respond to the reply which is filed by the Petitioner on their objections.
3. The Income Tax Authority is directed to do so by the next date of hearing.
4. List this matter on **05.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/